

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.1896
TO BE ANSWERED ON 9/03/2016**

AGREEMENTS IN SCIENCE AND TECHNOLOGY SECTOR

†1896. SHRI ALOK SANJAR:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान एवं प्रौद्योगिकी मंत्रा be pleased to state:

- (a) whether other countries have signed agreements to collaborate for the improvement in researches in the field of science and technology;
- (b) if so, the country-wise details thereof during the last three years along with the conditions of those agreements; and
- (c) the details of the current agreement with each country along with the aim of said agreements?

ANSWER

**MINISTER OF SCIENCE AND TECHNOLOGY
(DR. HARSH VARDHAN)
विज्ञान एवं प्रौद्योगिकी मंत्री और पृथ्वी विज्ञान मंत्री
(डा. हर्ष वर्धन)**

(a) & (b): The Department of Science and Technology (DST) has signed Inter-Governmental Science and Technology (S&T) Cooperation Agreements with 83 countries to promote development of bilateral cooperation in the fields of Science and Technology on the basis of equality and reciprocity with the aim to accrue mutual benefit. However, no Inter-Governmental S&T Cooperation Agreement was signed during the last 3 years.

(c) The Inter-Governmental S&T Cooperation Agreements signed with these countries aim at developing and promoting bilateral co-operation in the fields of science and technology in areas of mutual interest. The mechanisms used for cooperation includes, joint research projects; bilateral symposium, workshops and exhibitions; exchange of scientists; mobility programs through fellowships and internships; establishment of joint centres and facilities to undertake collaborative research activities and promote industrial research. A list of current bilateral S&T agreements signed with each country indicating the date of signature is given at Annex.

List of Bilateral S&T Agreements as on 3rd March 2016

S. No.	Partner Country	Date of Signature	S. No.	Partner Country	Date of Signature
(1)	(2)	(3)	(4)	(5)	(6)
1.	Australia	15.10.1986	32.	Ireland	January, 2006
2.	Austria	30.11.2007	33.	Italy	28.11.2003
3.	Argentina	24.1.1985	34.	Israel	17.5.1993
4.	Armenia	25.3.1994	35.	Japan	29.1.1985
5.	Bangladesh	17.11.1982	36.	Kazakhstan	25.5.1993
6.	Belarus	14.5.1993	37.	Kuwait	07.04.2009
7.	Belgium	03.11.2006	38.	Kyrgyzstan	22.9.1995
8.	Botswana	17.6.2010	39.	Lao	16.6.2003
9.	Brazil	22.7.1985	40.	Malaysia	12.9.1998
10.	Bulgaria	10.11.2000	41.	Mauritius	24.1.1990
11.	Canada	17.11.2005	42.	Mexico	23.7.1975
12.	Chile	21.4.2008	43.	Moldova	19.3.1993
13.	China	22.12.1988	44.	Mongolia	14.7.1988
14.	Colombia	11.6. 2005	45.	Mozambique	12.5.2003
15.	Cuba	30..5.1973	46.	Myanmar	27.07.2010
16.	Czech	19.11.1978	47.	Nepal	21.3.2002
17.	DPR Korea	8.5.1991	48.	Netherlands	28.03.2008
18.	European Union	23.11.2001	49.	Norway	14.11.2006
19.	Egypt	16.10.1995	50.	Oman	5.10.1996
20.	El-Salvador	21.8.2012	51.	Poland	12.1.1993
21.	Estonia	5.2.1999	52.	Philippines	8.4.1987
22.	Ethiopia	05.07.2007	53.	Peru	26.8.1975
23.	Finland	25.03.2008	54.	Portugal	3.12.1998
24.	France	18.7.1978	55.	Republic of Korea	8.3.1976
25.	Germany	30.1.1974	56.	Romania	18.10.1993
26.	Georgia	30.03.2010	57.	Russian	30.6.1994
27.	Greece	26.07.2007	58.	Saudi Arabia	28.2.2010
28.	Hungary	8.12.1992	59.	Serbia & Montenegro	28.10.2004
29.	Iceland	19.10.2005	60.	Singapore	03.08.2009
30.	Indonesia	10.2.1982	61.	Slovak	10.1996
31.	Iran	25.1.2003	62.	Slovenia	31.1.1995
32.	Sri Lanka	16.09.2008	74.	Turkey	2.4.1976
33.	Sudan	26.2.2002	75.	Turkmenistan	25.05.2010
34.	South Africa	19.07.1995	76.	UK	8.1.1996
35.	Spain	12.06.2007	77.	Ukraine	10.12.2012
36.	Sweden	9.12.2005	78.	Uzbekistan	29.7.1993
37.	Swiss federal	10.11.2003	79.	USA	17.10.2005
38.	Syria	16.2.1978	80.	Venezuela	3.4.1987
39.	Tajikistan	17.12.1995	81.	Vietnam	23.2.1996
40.	Thailand	1.2.2002	82.	Yemen	7.12.1996
41.	Trinidad & Tobago	1.7.1985	83.	Zambia	26.1.1975
42.	Tunisia	17.10.95			
